

1	2	3	4	5
15.	Syndicate Bank	156	27	183
16.	UCO Bank	60	10	70
17.	Union Bank of India	252	43	295
18.	United Bank of India	0	0	0
19.	Vijay Bank	44	7	51
20.	IDBI Bank Ltd.	181	31	212
21.	State Bank of India	1,841	313	2,154
22.	State Bank of Bikaner and Jaipur	60	10	70
23.	State Bank of Hyderabad	83	14	97
24.	State Bank of Indore	26	5	31
25.	State Bank of Mysore	36	6	42
26.	State Bank of Patiala	91	15	106
27.	State Bank of Travancore	65	11	76
TOTAL		6,040	1,026	7,066

**Data provisional

Financing of investment

*156. SHRI MOHAMMED ADEEB:
SHRI SABIR ALI:

Will the Minister of FINANCE be pleased to state the innovative steps which are being taken to finance investment consistent with a medium term strategy of prudent fiscal management as well as more Foreign Direct Investment (FDI), disinvestments and pruning of fiscal deficit?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Having regard to the medium term fiscal framework, the financing of infrastructure takes into account the possibility of leveraging private investment through Public Private Partnerships (PPPs); encouraging innovative methods of intermediating a higher proportion of domestic savings into infrastructure sectors; and Foreign Direct Investment (FDI).

Distance education through Out of Campus centres

*157. SHRI M.V. MYSURA REDDY:
SHRI NANDAMURI HARIKRISHNA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the Open Universities and Deemed Universities are conducting distance mode education by setting up Out of Campus centres;

(b) if so, the details of such universities;

(c) whether the Supreme Court has opined in C.A. No. 4173 of 2008 in Annamalai University vs. Secretary to Government, Information and Tourism, Government of Tamil Nadu, and invalidated the authority of Distance Education Council (DEC) to give *post-facto* approval;

(d) if so, the details thereof; and

(e) the manner in which Government would help the employees of Out of Campus centres and students pursuing higher studies through these centres in such cases?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. Open Universities and Deemed Universities as well as other dual mode Universities which are offering distance education programmes, are conducting distance mode of education through out of the campus centres. In the distance mode of education, in order that the students do not have to come to the University campus for attending classes, study centres are established at various locations within the jurisdiction of the University, where students can attend contact classes and clarify their doubts after going through the self study materials.

(c) and (d) The Supreme Court in Civil Appeal No.4173 of 2008, has opined in paragraph No. 29 of the judgement that “The only point which survives for our consideration is as to whether the purported post-facto approval granted to the appellant – University of programmes offered through distance modes is valid. DEC may be an authority under the Act, but its orders ordinarily would only have a prospective effect....”

(e) As per the existing provisions under the law and in view of the judgement of the Supreme Court, no help could be extended to the affected students and employees under reference. The students of those study centres which are bonafide study centres of duly recognised Universities, are not facing any difficulties and as such do not appear to need any specific assistance from the Government.

Financial assistance for Shipping Industry

*158. MS. MABEL REBELLO:
DR. T. SUBBARAMI REDDY:

Will the Minister of SHIPPING be pleased to state:

(a) whether Shipping Industry has appealed to Government for financial assistance to tide over present crisis and has urged Finance Ministry to arrange for Rs. 10,000 crores line of credit for shipping industry;

(b) whether the Ministry has pointed out that ship owners were now finding it difficult to raise resources outside the country, a very common practice earlier;

(c) if so, whether the Ministry has agreed to help and assist Shipping Industry to tide over crisis;

(d) if so, the details thereof and by what time the Ministry has agreed to help Shipping Industry; and